following allocations of types of fertilizers were Government of Madras year (1952): —

the various made to the during last

Name of the fertiliser Quantity allotted (tons)

(i) Sulphate of Ammonia		1,63,00
(i) Sulphate of Ammonia (ii) Ammonium Phosphate	;	2,044
(iii) Triple Superphosphate		3,5-19
<iv) td="" urea<=""><td></td><td>499</td></iv)>		499
(v) Single Superphosphate		15.675
	(from	January-
	June 1952)	

(b) and (c). The amounts of subsidy given by the Central Government in 1951-52 and 1952-53 as also the amount proposed to be given in 1953-54 to Madras in respect of manures and fertilisers are given below:—

Year Amount of Government of India share (in lakhs)

				Rs.
1951-52	•	•		8,99
1952-53		•	•	6,78
1953-54 (accepte	d. not san	ction	,
	ed).		•	0.16

WORKERS ENGAGED IN BIDI MAKING

- *409. SHRI D. NARAYAN: Will the Minister for LABOUR be pleased to state:
- (a) the number of workers engaged in India in making 'Bidies';
- (b) whether the Minimum Wages Act is applicable to them; and
- (c) whether any trade dispute settlement Act is also applicable to them?

THE DEPUTY MINISTER FOR LABOUR (SHRI ABID ALI): (a) About 4,17,000.

- (b) Yes.
- (c) The Industrial Disputes Act, 1947 is applicable to all disputes as defined in section 2(k) of the Act.

DEATH RATE FIGURES

- 35. Dr. R. B. GOUR: Will the Minister for HEALTH be pleased to state:
- (a) what are the death rate figures for the past four years;
- (b) what is the infantile mortality for the past four years;

- (c) what is the expectation of life at birth for the past four years;
 - (d) what is the
 - (i) death rate under 1 year of age for the past four years;
 - (ii) death rate under 1—5 years and 5—10 years for the same period and
- (e) what is the maternal mortality rate for the past four years?

THE MINISTER F6V HEALTH (RAJKUMARI AMRIT KAUR): (a) to (e). A statement giving the information in respect of Part A States and Part C States of Delhi, Ajmer and Coorg is placed on the Table of the House. [See Appendix IV, Annexure No. 143]

DEFICIT OF AND LOSSES TO FOODGRAINS

- 36. SHRI RAJAGOPAL NAIDU: Will the Minister for FOOD AND AGRICULTURE be pleased to state:
- (a) what was the percentage of deficit of foodgrains reported as against the requirements of the country for the years 1950-51 and 1951-52;
- (b) what was the percentage of losses of foodgrains reported due to faulty storage for the said years; and
- (c) what measures Government have taken to avoid such losses?

THE MINISTER FOR FOOD AND AGRICULTURE (SHRI RAFI AHMED KIDWAI): (a) It is difficult to give any definite figure to represent the requirements of the country as a large part of the population is not rationed and no data about the quantities consumed by them is available. The requirements will also depend on the price level. The actual imports of foodgrains into India to meet the internal deficit during the years 1950, 1951 and 1952 were as follows:—

		(In	'000	tons)
1950	 	2	,125	
1951	 	, 4	1,725	
1952	 	3	864	

(b) A statement showing percentage of losses of foodgrains in Government storage for the calendar years

1950, 1951 and 1952 is placed on the Table of the House. *[See Appendix IV, Annexure No. 144.]*

(c) As far as possible, damp-proof and well-ventilated godowns are selected for storage of foodgrains. Technical organisations have been set up by the Central and most of the State Governments and disinfestation measures including fumigation are adopted to prevent deterioration. The smallness of the losses in storage is due to the said measures having been | adopted.

LEAVE OF ABSENCE TO SHRI SARDAR SINGH

MR. CHAIRMAN: I have received a 'letter from Shri Sardar Singh: —

"I wish to apply for permission of the Council under article 101(4) of the Constitution for remaining absent from the meetings of the 'second part of the current session of the Council commencing from 25th March as I am abroad for reasons of health and shall not be able to return before this session ends."

Is it the pleasure of the Council that permission be granted to Shri Sardar Singh?

(No hon. Member dissented.)

Permission to remain absent is granted.

RESOLUTION RE APPOINTMENT OF A COMMISSION TO ENQUIRE INTO THE PRESENT CONDITION OF INDIAN LITERATURE

MR. CHAIRMAN: We go back fResolution moved discussion of the by Shri Rama Rao on the 26th Faruqi ary 1953. Maulana M speech. تاریخ continue his

 $Maulana\ M.\ FARUQI\quad (Uttar\ Pradesh):$

39641

مولانا ایم-فاروقی (اتر پردیش) :
جناب والا ا ۲۱ فررری کو مستر راما
واو نے جو ریزولیشن (resolution)
هوس کے سامنے پیش کیا تھا اس
کے بارے میں اسوقت، میں نے صوف
چار پانچ منت کچھ عوض کیا تھا
کیونکہ وقت ختم ہو رہا تھا - وہ
چیز ادھوری رہ گئی تھی - یہ جو
ریزولیشن آج آپ کے سامنے ہے یہ
ریزولیشن آج آپ کے سامنے ہے یہ
ایک انتہائی امپارتینت(important)
انتہائی اہم نیز ہندوستان کے لتوبچر
بہت ضروری ہے - میں نے اپنی
گدشتہ تقریر میں اس کی جانب
گشارہ بھی کیا تھا -

t For text of Resolution, *vide* cols. 1286-1380 of the Debate, dated 26th February. 1953.